

(b) if so, whether Government does not consider the children working in the advertisement as a 'Child Labour';

(c) the reaction of Government in this regard; and

(d) if so, the remedial steps proposed to be taken by Government for bringing the children working in advertisements under the ambit of 'Child Labour' and to deal with this menace?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR): (a) to (d) Child Labour is an outcome of various socio-economic problems such as poverty, economic backwardness and illiteracy. For elimination of child labour, the Government of India stands committed to the elimination of child labour in the country.

The Government has amended the Child Labour (Prohibition & Regulation) Act, 1986 *vide* the Child Labour (Prohibition & Regulation) Amendment Act, 2016 which came into force with effect from 1.9.2016. The Amendment Act, *inter-alia*, provides for complete prohibition of work or employment of children below 14 years of age in any occupation or process. The Amendment Act also provides for stricter punishment for employers for violation of the Act and has made the offence as cognizable. However, in exception to the above provision of the Act, certain exceptions have been made where a child:-

(i) helps his family or family enterprises, which is other than any hazardous occupations or processes set forth in the Schedule of the amended Act, after his school hours or during vacations;

(ii) where the child works as an artist in an audiovisual entertainment industry, including advertisement, films, television serials or any such other entertainment or sports activities except the circus, subject to certain conditions and safety measures.

Provided that no such work under the clause affects the school education of the child.

New ESI hospitals

2664. SHRIMATI SAROJINI HEMBRAM: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) how many new ESI hospitals have been opened by Government in various States of the country including in the States of Odisha, Bihar, West Bengal and Chhattisgarh during the last three years;

(b) whether the new hospitals have been equipped with modern facilities for treatment of various diseases of patients;

(c) if so, the details thereof; and

(d) whether Government has any plan/ proposal to open such hospitals during the year 2019-20?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR): (a) to (c) During last three years, the Employees' State Insurance Corporation (ESIC) has opened 3 new ESIC hospitals in various states of the country including in the States of Odisha, Bihar, West Bengal and Chhattisgarh. The details are as under:

1. ESIC Hospital Alwar (Rajasthan)
2. ESIC Hospital Bihta (Bihar)

Further, the secondary care equipments are being provided as per requirements.

(d) The details of the new ESI hospitals proposed to be opened during 2019-20 are given in the Statement.

Statement

Details of the new ESI hospitals proposed to be opened during 2019-20

Sl. No.	State	Name of the proposed new ESI Hospital
1.	Chhattisgarh	100 Bedded ESI Hospital at Raipur
2.	Chhattisgarh	100 Bedded ESI Hospital at Korba
3.	Odisha	100 Bedded ESI Hospital at Angul
4.	Rajasthan	100 Bedded ESI Hospital at Udaipur
5.	Uttarakhand	100 Bedded ESI Hospital at Rudrapur